

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†3218
ANSWERED ON 31.12.2018**

**TOURISM CIRCUITS IN RAJASTHAN UNDER SWADESH DARSHAN
SCHEME**

†3218. SHRI ARJUN LAL MEENA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government proposes to provide administrative and financial approvals to develop eco-adventure circuit, tribal circuit, desert circuit and eco-tourism circuit in Rajasthan under Swadesh Darshan Scheme and if so, the details thereof;**
- (b) whether the Government proposes to issue guidelines regarding special tourism zone for the above projects; and**
- (c) if so, the details thereof along with the time by which these guidelines are likely to be issued and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI K.J. ALPHONS)**

(a) to (c): The projects for development under the Swadesh Darshan Scheme of Ministry of Tourism are identified in consultation with the State Governments/Union Territory Administrations and are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines and utilization of funds released earlier. The list of projects sanctioned to the State of Rajasthan under the above scheme is given at the Annexure.

In the Budget announcements of 2017-18, the Government had proposed creation of Five Special Tourism Zones, anchored on Special Purpose Vehicle. The Ministry has prepared the draft guidelines and held the stakeholder consultations meetings with Govt/Public and Private Stakeholders. The process for obtaining Expenditure Finance Committee's approval for the scheme is under process.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.†3218 ANSWERED ON 31.12.2018 REGARDING TOURISM CIRCUITS IN RAJASTHAN UNDER SWADESH DARSHAN SCHEME**

The list of projects sanctioned to the State of Rajasthan under the Swadesh Darshan scheme is given below:

(Rs. in crore)

Sl. No.	Name of the Circuit and Year	Name of the Project	Amount Sanctioned
1.	Desert Circuit (2015-16)	Development of Sambhar Lake Town and Other Destinations in Rajasthan	63.96
2.	Krishna Circuit (2016-17)	Integrated Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand) in Rajasthan.	91.45
3.	Spiritual Circuit (2016-17)	Development of Churu (Salasar Balaji)- Jaipur (Shri Samode Balaji, Ghat ke Balaji, Bandhe ke Balaji)- Alwar (Pandupole Hanumanji, Bharathari)- Viratnagar (Bijak, Jainnasiya, Ambika Temple)- Bharatpur (Kaman Region)- Dholpur (Muchkund) – MehandipurBalaji-Chittorgarh (Sanwaliyaji) in Rajasthan	93.90
4.	Heritage Circuit (2017-18)	Development of Rajsamand (Kumbhalgarh Fort)- Jaipur (Nahargarh Fort)- Alwar (BalaQuila)- Sawai Madhopur (Ranthambore Fort and Khandar Fort)- Jhalawar (Gagron Fort)- Chittorgarh (Chittorgarh Fort) Jaisalmer (JaisalmerFort) Hanumangarh (Kalibangan, Bhatner Fort and Gogamedi)- Jalore (Jalore Fort)- Udaipur (Pratap Gaurav Kendra)- Dholpur (Bagh-i-Nilofar and Purani Chawni)- Nagaur (Meera Bai Temple) in Rajasthan	99.60
		Total	348.91
